

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.244/97

Friday, this the 14th day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P Marappan,
Sr.Gangman,
Gang No.DTM-3,
Somanur
Chief Permanent Way Inspector,
Podanur. - Applicant

By Advocate Mr TC Govindaswamy

Vs

1. Union of India through the
General Manager,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras-3.

2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras-3.

3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. - Respondents

By Advocate Mr PA Mohamed

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the case was argued for quite some time, learned
counsel for applicant submitted that he wishes to withdraw the
application with liberty to take up the matter with the Depart-
ment. Liberty is granted and the OA is dismissed as withdrawn.
There will be no order as to costs.

Dated, the 14th February, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN